# GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 3593

(TO BE ANSWERED ON 07.12.2016)

#### INVOLVEMENT OF IAS OFFICERS IN CORRUPTION

### Ä3593. SHRI HARIOM SINGH RATHORE:

Will the PRIME MINISTER be pleased to state:

- (a) the number and details of IAS officers found indulging in corruption in different States and Union Territories of the country during the last three years;
- (b) the action taken against these officers for corrupt practices and the number and details of officers punished;
- (c) the number of officers among the accused officers found to be financially corrupt and the number of those who were treated as criminals for their misdeeds, along with the complete details thereof; and
- (d) whether the Government intends to take strict action against these officers and if so, the complete details thereof?

### **ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister of Office. (DR. JITENDRA SINGH)

(a) & (b): A total of 37 cases have been received from CBI & different State Governments in the last three years seeking prosecution sanction against IAS officers for charges of corruption. Prosecution sanction has been granted in 20 cases & has been refused in 9 cases in the last three years.

The decision of granting or refusing prosecution sanction is taken by competent authority after thorough examination of records made available by CBI / State Government.

- (c) & (d): As and when an officer is convicted by a Court of law on criminal charges including for corrupt practices, special procedure under Rule 14 of AIS (Discipline & Appeal) Rules, 1969 is initiated for dismissal/removal from service or 100% cut in pension in the case of a retired officer. Details of officers dismissed from service following conviction by Court in the last 3 years is as follows:-
- (i) Shri Arvind Joshi, IAS (MP:1979)
- (ii) Ms. Tinoo Joshi, IAS (MP:1979)

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